

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st January to 31st January, 2023:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. SANJEEV KUMAR MALHOTRA	SPL.JUDGE(PC ACT)(ACB)-01	01.01.2023	Sunday
2	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	02.01.2023	
3	SH. AJAY GUPTA	SPL.JUDGE(PC ACT)(CBI)-03	03.01.2023	
4	MS. SUNEHA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	04.01.2023	
5	MS. GEETANJLI GOEL	SPL.JUDGE(PC ACT)(CBI)-24	05.01.2023	
6	SH. RAGHUBIR SINGH	SPL.JUDGE(PC ACT)(CBI)-18	06.01.2023	
7	SH. SAMEER BAIRAJ	SPL.JUDGE(PC ACT)(CBI)-14	07.01.2023	
8	SH. BALWANT RAI BANSAL	SPL.JUDGE(PC ACT)(CBI)-17	08.01.2023	Sunday
9	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	09.01.2023	
10	SH. RAKESH KUMAR-III	SPL.JUDGE(PC ACT)(CBI)-02	10.01.2023	
11	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-23	11.01.2023	
12	SH. MOHD. FARRUKH	SPL.JUDGE(PC ACT)(CBI)-11	12.01.2023	
13	SH. ANIL ANTI	SPL.JUDGE(PC ACT)(CBI)-15	13.01.2023	
14	SH. SATISH KUMAR ABCRA	SPL.JUDGE(PC ACT)(CBI)-06	14.01.2023	Second Saturday
15	SH. NARESH KUMAR LARA	SPL.JUDGE(PC ACT)(CBI)-20	15.01.2023	Sunday
16	SH. NAVEEN GUPTA	SPL.JUDGE(PC ACT)(CBI)-12	16.01.2023	
17	MS. NAMRITA AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-21	17.01.2023	
18	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-6	18.01.2023	
19	SH. VIJAY KUMAR JHA	SPL.JUDGE(PC ACT)(CBI)-19	19.01.2023	
20	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	20.01.2023	
21	SH. ASHWANI KUMAR SARPAL	SPL.JUDGE(PC ACT)(CBI)-08	21.01.2023	
22	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	22.01.2023	Sunday
23	SH. ARVIND KUMAR	SPL.JUDGE(PC ACT)(CBI)-10	23.01.2023	
24	SH. MANDJ KUMAR NAGPAL	SPL.JUDGE(PC ACT)(CBI)-09	24.01.2023	
25	SH. DIG VINAY SINGH	SPL.JUDGE(PC ACT)(ACB)-2	25.01.2023	
26	SH. AMIT KUMAR	SPL.JUDGE(PC ACT)(CBI)-04	26.01.2023	Holiday
27	SH. VIKAS DHULL	SPL.JUDGE(PC ACT)(CBI)-23	27.01.2023	
28	SH. SANJEEV KUMAR MALHOTRA	SPL.JUDGE(PC ACT)(ACB)-01	28.01.2023	
29	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	29.01.2023	Sunday
30	SH. AJAY GUPTA	SPL.JUDGE(PC ACT)(CBI)-03	30.01.2023	
31	MS. SUNEHA SHARMA	SPL.JUDGE(PC ACT)(CBI)-01	31.01.2023	

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.


(VINAY KUMAR GUPTA)
 Principal District & Sessions Judge-cum-
 Special Judge(PC Act) III
 Rouse Avenue Court Complex
 New Delhi

DL-04:30 P.M.
No.D.R.(Spl.Judges)/RACC/Gaz/2023/ 35017-35477-C

Dated, Delhi the 24/12/22

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All Judicial Officers, Rouse Avenue Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation and Filing Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.


Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.